

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3802

ANSWERED ON:08.08.2002

REPRESENTATIONS AGAINST FUNCTIONING OF IOCL AND HPCL, MADHYA PRADESH
SURINDER SINGH BARWALA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): whether any representations have been received against the functioning of Indian Oil Corporation Limited and Hindustan Petroleum Corporation Limited in Madhya Pradesh during the last three years;

(b): if so, the number of representations out of them are about the irregularities committed in the appointment of contractors pertaining to `Coco` and `Jubilee` pumps and in the purchase of land, separately; and

(c): the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a): Yes, Sir.

(b)&(c): The number of complaints received against appointment of labour contractors for COCO retail outlets and Jubilee Retail Outlets and the land purchased for these retail outlets by the Indian Oil corporation Ltd. (IOC) and the Hindustan Petroleum Corporation Ltd.(HPC) is given below:-

Number of complaints received against -

Appointment of Purchase
labour contractors of land

IOC	01	05
HPC	04	01

The complaints received from time to time by the Oil Companies are investigated and appropriate action is taken in case the alleged irregularity is proved.